

**FORM B****Public Announcement**

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF****VIJAYGROUP HOUSING PRIVATE LIMITED**

| Sr. No | Particulars                                                                        | Details                                                                                                                                                                                                   |
|--------|------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1      | Name of Corporate Debtor                                                           | Vijaygroup Housing Private Limited                                                                                                                                                                        |
| 2      | Date of incorporation of Corporate Debtor                                          | 09 <sup>th</sup> December 2009                                                                                                                                                                            |
| 3      | Authority under which Corporate Debtor is incorporated/ registered                 | Registrar of Companies, Mumbai                                                                                                                                                                            |
| 4      | Corporate Identity Number / Limited Liability Identity Number of Corporate Debtor  | CIN: U45400MH2009PTC197737                                                                                                                                                                                |
| 5      | Address of the registered office and principal office (if any) of Corporate Debtor | 205, Marine Chambers, 43, New Marine Lines, Mumbai - 400020                                                                                                                                               |
| 6      | Date of closure of Insolvency Resolution Process                                   | 14 <sup>th</sup> August 2024                                                                                                                                                                              |
| 7      | Liquidation commencement date of Corporate Debtor                                  | 14 <sup>th</sup> August 2024                                                                                                                                                                              |
| 8      | Name and registration number of the Insolvency Professional acting as Liquidator   | <b>Name:</b> Ram Ratan Kanoongo<br><b>IBBI Registration No:</b> IBBI/IPA-001/IP-P00070/2017-18/10156                                                                                                      |
| 9      | Address and e-mail of the Liquidator, as registered with the Board.                | <b>Address:</b> 708, Raheja Centre, Nariman Point, Mumbai - 400021<br><b>Email:</b> rrkanoongo@gmail.com                                                                                                  |
| 10     | Address and e-mail to be used for correspondence with the Liquidator               | <b>Address:</b> C/o, Headway Resolution and Insolvency Services Pvt. Ltd.<br>708, 7 <sup>th</sup> Floor, Raheja Centre, Nariman Point, Mumbai - 400021, Maharashtra.<br><b>Email:</b> cirp.vhpl@gmail.com |
| 11     | Last Date for submission of claims                                                 | 13 <sup>th</sup> September 2024                                                                                                                                                                           |

Notice is hereby given that the National Company Law Tribunal, Mumbai Bench has ordered the commencement of liquidation of Vijaygroup Housing Private Limited on 14<sup>th</sup> August 2024.

The stakeholders of Vijaygroup Housing Private Limited are hereby called upon to submit their claims with proof on or before 13<sup>th</sup> September 2024, to the liquidator at the address mentioned against item No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims of proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under Section 38.

**Date: 19<sup>th</sup> August 2024**

**Place: Mumbai**



**Ram Ratan Kanoongo**

**IBBI/IPA-001/IP-P00070/2017-18/10156**  
**Liquidator for Vijaygroup Housing Private Limited**